Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: withirp Date of Commencement of Liquidation: 04-08-2025; List of Stakeholders as on Date: 04-08-2025; Name of IP: Dummy IP test; Process Number: 1; Last 5 digitof registration number: 000001

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---|---|---|---|---|---|---|---|---|---|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 1 | 111 | 111 | 111 | 111 | 111 | 111 | NA |
| 2 | Liquidation costs incurred till date | 1 | 111 | 111 | 111 | 111 | 111 | 111 | NA |
| 3 | Secured financial creditors | | | | | | | | NA |
| 4 | Unsecured financial creditors | 1 | 111 | 111 | 111 | 111 | 111 | 111 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 1 | 111 | 111 | 111 | 111 | 111 | 111 | Annexure 5 |
| 6 | Operational creditors (Employees) | 1 | 111 | 111 | 111 | 111 | 111 | 111 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 1 | 111 | 111 | 111 | 111 | 111 | 111 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 1 | 111 | 111 | 111 | 111 | 111 | 111 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 1 | 111 | 111 | 111 | 111 | 111 | 111 | Annexure 9 |
| Total | | 9 | 999 | 999 | 999 | 999 | 999 | 999 | |